

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIAGARH

OFFICE OF THE OFFICIAL LIQUIDATOR CHANDIGARH

C.A. No. 472 of 2016 IN C.P. No. 94 of 2004

SALE NOTICE

Sealed offers are invited for the purchase of four Vehicles (Cars) of Companies in liquidation parked & lying at Basement of Udyog Bhawan Punjab, Sector-17, Chandigarh as per details given hereunder. The sale is on "as is where is and whatever there is basis"

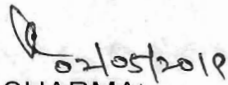
Lot No.	Description of Property	Earnest Money in Rupees	Reserved Price in Rs.
1.	Ambassador Car No. CHB-6520 of M/S Punjab National Fertilizers & Chemicals Ltd	2000/-	20000/-
2.	Ambassador Car No. CH-01-J4774 of M/s Amrit Cellulose Ltd	2000/-	20000/-
3.	11BNE Car No. CH-01-B- 2101 of M/s Amrit Cellulose Ltd	2000/-	20000/-
4.	Ambassador Car Registration No. CH-01-G1- 2511 M/s Electronics System Punjab Ltd	4800/-	48000/-
5.	<b>Composite Lot (consisting of Lot No. 1,2,3 and 4)</b>	10,800/-	1,08,000/-

The intending buyers will have to submit their offer in sealed cover along with non-interest bearing earnest money payable at Chandigarh by way of Demand Draft/Pay Order drawn in favour of Official Liquidator, Chandigarh on or before **28.05.2019 by 5.00 PM.** and the offers/bids will be opened on **29.05.2019 at 11.00 AM** in the Office of Official Liquidator at the address given below, in the presence of Secured Creditors and representative of the intending buyers, where offerers will have an opportunity to increase their offer, if so desire, if present.

The inspection of the vehicles (cars) will be allowed at address mentioned above to the intending purchasers **between 11.00 AM to 4.00 P.M. on 27.05.2019.** The details of the terms and conditions of the offer for sale can be had from office of Official Liquidator on any working day during the office hours till **4.00 P.M. on 28.05.2019** on payment of Rs. 500/- (Non-refundable/Non-adjustable) by way of demand draft / pay order. The rights are reserved to accept or reject highest or any offer as a discretion of Official Liquidator.

The sale is subject to confirmation by the Hon'ble High Court of Punjab and Haryana at Chandigarh.

PLACE: CHANDIGARH  
DATED: 02.05.2019

  
(O.P. SHARMA)  
OFFICIAL LIQUIDATOR  
Attached to Punjab and Haryana  
High Court, Corporate Bhawan, 2<sup>nd</sup> Floor,  
Plot No. 4 B, Sector 27 B, Chandigarh  
Phone: (0172) 2659875, 2659876,  
